

Defective Case Register from 2025-05-31 to 2025-05-31

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/22433/2025	SATYAJIT SAMAL	2025-05-31	code is incorrectly furnished in index and computer slip
2	D-WP(C)/22523/2025	BHARAT BHUSAN ROUTRAY	2025-05-31	Age of the petitioner not tally in affidavit as well as cause title alongwith Declaration.
3	D-BLAPL/16396/2025	SUDHANSU SEKHAR DASH	2025-05-31	D.C.fee Rs. 75/- to be paid on v.nama.
4	D-BLAPL/15898/2025	ANUPAM DASH	2025-05-31	As per rej. order G.R. no. not mentioned in the petition.
5	D-BLAPL/15940/2025	SUDHANSU SEKHAR DASH	2025-05-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 12 to 15 not neat and legible. 2. D.C.fee of Rs. 65/- to be paid on V.nama.
6	D-WP(C)/22428/2025	SATYAJIT SAMAL	2025-05-31	Code is incorrect in index and computer slip.
7	D-BLAPL/16399/2025	SUDHANSU SEKHAR DASH	2025-05-31	D.C.fee Rs.75/- to be paid on v.nama
8	D-WP(C)/22442/2025	SATYAJIT SAMAL	2025-05-31	Page 18 is not neat. code is not correctly furnished in Index and computer slip.
9	D-WP(C)/22541/2025	BHARAT BHUSAN ROUTRAY	2025-05-31	Deficit Court fee Rs 24/- to be affixed in the cause title.
10	D-CMP/22436/2025	SANDIPANI NAYAK	2025-05-31	Page 35 36 and 37 of annexure-3 are not legible .
11	D-WP(C)/22326/2025	DILLIP KUMAR RAY	2025-05-31	1.Copy Not Served on S.T.A.
12	D-BLAPL/16398/2025	ANUPAM DASH	2025-05-31	1. Sl. nos. of para not correct and as per rej. order G.R. no . not mentioned in the petition.
13	D-CMP/22048/2025	SARATHI JYOTI MOHANTY	2025-05-31	Authentication fees payable is Rs 4.40 paisa paid Rs .2/ Deficit authentication fees of Rs .2 .40 paisa to be paid .
14	D-BLAPL/15944/2025	SUDHANSU SEKHAR DASH	2025-05-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 12 to not legible.2. D.C.fee of Rs. 65/- to be paid on V.nama.
15	D-CRLA/15820/2025	HIMANSHU SEKHAR MISHRA	2025-05-31	Facts and being aggrieved not available in the appeal memo
16	D-ABLAPL/16379/2025	JAYAKRISHNA MOHAPATRA	2025-05-31	Date of FIR not correct in date chart
17	D-ABLAPL/16293/2025	BISWABHUSAN DAS	2025-05-31	Date of FIR not correct in date chart
18	D-CRLA/15863/2025	ARUN KUMAR ACHARYA	2025-05-31	Synopsis and list of dates are not page marked in index .
19	D-WP(C)/21908/2025	HARIPAD MOHANTY	2025-05-31	Page No. 30 31 33 38 39 49 60 71 and 82 legible copies not filed.
20	D-BLAPL/16128/2025	BISWABHUSAN DAS	2025-05-31	1. Name of the Victim / Informant shall not be mentioned in the petition as per standing order. 2.Age of the petitioner in cause title and v.ama not tally with rej.order.
21	D-WP(C)/22320/2025	DILLIP KUMAR RAY	2025-05-31	1.Copy Not Served on S.T.A
22	D-BLAPL/16348/2025	SUDHANSU SEKHAR DASH	2025-05-31	D.C. fee RS. 75/- to be paid on V. NAMA
23	D-CRLA/16146/2025	BISWABHUSAN DAS	2025-05-31	Copy of F .I.R is wrongly page marked in index .2 .Undertaking not furnished regarding english version of oriya documents
24	D-BLAPL/16343/2025	AMITAV TRIPATHY	2025-05-31	1. Name of trial court not correct as per rej.order and cause title. Address of the petitioner in cause title not tally with rej. order.

25	D-WP(C)/22524/2025	BHARAT BHUSAN ROUTRAY	2025-05- 31	Age of the petitioner not tally in cause title as well as mentioned in affidavit along with Declaration
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 31-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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